

(18)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

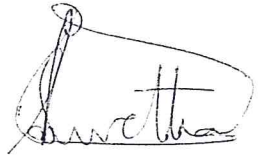


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/664/(IB)/2017  
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD  
NAME OF THE RESPONDENT(S) : GAIL INDIA LTD  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	For Dr Bhaskar Shwetha Vasudevan	Counsel for Applicant in CP/664/(IB)/2017	
2.	 PVS. GIRIDHAR M/s GIRIDHAR & SAI	Counsel for Resp. <del>PVS. Giridhar</del> in CP/664/(IB)/2017	

**ORDER**

Counsels for both the parties are present. Counsel for the Applicant submitted that time be granted for making final submissions. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)